


## REVISED ANSWER KEY

of Paper-I (March 2023) for the post of Additional District and Sessions Judge by way of direct recruitment

| <u>Q. No</u> | <u>Ans.</u> | <u>Q. No</u> | <u>Ans.</u> | <u>Q. No</u> | <u>Ans.</u> | <u>Q. No</u> | <u>Ans.</u> | <u>Q. No</u> | <u>Ans.</u> |
|--------------|-------------|--------------|-------------|--------------|-------------|--------------|-------------|--------------|-------------|
| 1.           | B           | 21.          | C           | 41.          | A           | 61.          | D           | 81.          | C           |
| 2.           | Invalid     | 22.          | A           | 42.          | D           | 62.          | D           | 82.          | Invalid     |
| 3.           | A           | 23.          | A           | 43.          | C           | 63.          | D           | 83.          | D           |
| 4.           | A           | 24.          | B           | 44.          | B           | 64.          | A           | 84.          | A           |
| 5.           | A           | 25.          | B           | 45.          | A           | 65.          | C           | 85.          | D           |
| 6.           | C           | 26.          | A           | 46.          | C           | 66.          | B           | 86.          | B           |
| 7.           | B           | 27.          | A           | 47.          | B           | 67.          | D           | 87.          | D           |
| 8.           | D           | 28.          | A           | 48.          | C           | 68.          | C           | 88.          | C           |
| 9.           | A           | 29.          | B           | 49.          | A           | 69.          | D           | 89.          | D           |
| 10.          | C           | 30.          | C           | 50.          | A           | 70.          | B           | 90.          | B           |
| 11.          | A           | 31.          | A           | 51.          | C           | 71.          | A           | 91.          | A           |
| 12.          | B           | 32.          | A           | 52.          | B           | 72.          | C           | 92.          | B           |
| 13.          | A           | 33.          | B           | 53.          | Invalid     | 73.          | C           | 93.          | D           |
| 14.          | D           | 34.          | A           | 54.          | C           | 74.          | D           | 94.          | A           |
| 15.          | A           | 35.          | C           | 55.          | D           | 75.          | B           | 95.          | D           |
| 16.          | D           | 36.          | D           | 56.          | A           | 76.          | C           | 96.          | B           |
| 17.          | C           | 37.          | A           | 57.          | D           | 77.          | D           | 97.          | B           |
| 18.          | C           | 38.          | C           | 58.          | C           | 78.          | C           | 98.          | A           |
| 19.          | A           | 39.          | A           | 59.          | B           | 79.          | B           | 99.          | A           |
| 20.          | D           | 40.          | C           | 60.          | B           | 80.          | B           | 100.         | B           |

**NOTE:-**

1. Question Nos.2, 53 and 82 have been cancelled by rendering as "INVALID QUESTIONS" and accordingly no mark will be awarded against the said questions.
2. Answer of Question Nos.43, 66 and 81 have been revised after due verification from the reliable sources.

  
(Arvind Malhotra)  
Registrar General  
19.04.2023